NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/188/2017

NAME OF THE PETITIONER(S)

: A.K.Y REALTY PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No.	Name (in Capital)	Represented by	Signature
l.	I. DINESH, Advocate	Representing	Pub
ર.	B. Sarath balow for Roc, Chenai	Representing Courses Chanci	Lastin_

ORDER

Counsel for the applicant present. Representative of ROC present and stated that the applicant company has filed the petition in the capacity of the Director and also a shareholder. Copy of the report of ROC is furnished to the other side. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc